

Office of District Legal Services Authority, Khunti

The Secretary,
DLSA, Khunti

Sir

In the light of Letter No. 55/R&S dated 13.03.2018 of the Hon'ble High Court of Jharkhand, Ranchi Spl. Drive through Mediation to settle the disputes pending in the Family Court/District Judge Court is scheduled to be organized from 26.03.2018 to 28.03.2018 at civil court, Khunti. For the purpose two Advocate Mediators namely Sri Komal Das and Sri Prabhat Kumar Srivastava from Simdeha Judgeship have been deputed to Khunti Mediation Centre vide letter no. 99/R&S dated 22.03.2018 for settlement of the matters pending in Khunti Court. The arrangement for Stay and fooding for three days from 26 to 28 March 2018 have been done by DLSA, Khunti in Circuit House, Khunti for both Advocate Mediators.

The payment of the Circuit House, Khunti has to be done by JHALSA (State), Fund regarding Lodging, and Fooding. Both the Mediators have submitted their bills of Circuit House, Khunti for Stay and fooding for three days from 26 to 28 March 2018 which is attached four your good self perusal.

The payment to Circuit House, Khunti may be done as under: -

Fooding at Circuit House	→	1630=00
Lodging at Circuit House	→	400=00
		<hr/>
Total	→	2030=00

The proposal may be placed before the Ld. Chairman, DLSA, Khunti so that the payment of Circuit House, Khunti may be done from JHALSA (State), Fund through Cheque.

A. Bhardwaj
2-4-2018
Assistant
DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir

Perused the note of assistant, DLSA, Khunti. The payment of the Circuit House, Khunti has to be done by JHALSA (State), Fund regarding Lodging, and Fooding of Advocate Mediators.

If your kind self approves, the payment of Circuit House, Khunti of Rs 2030 may be done from JHALSA (State), Fund through Cheque.

Yes
[Signature]
2/4/2018

[Signature]
Secretary
DLSA, Khunti
2/4/18

19.05.2018

Office of District Legal Services Authority, Khunti

The Secretary, DLSA, Khunti

Sir

As per the approval of your kind self on 18.01.2018 and as per the minutes of purchase committee dated 23.12.2017 the articles required in DLSA office i.e. Furniture and Stationary items of DLSA Office have been purchased.

Bill No./ Invoice No. – 0084 dated 26.02.2018 of Rs. 93,067.78/- have been submitted by M/S Bhushan Sales, Ranchi and Bill No./ Invoice No. – 2562 dated 30.01.2018 of Rs. 12,568/- have been submitted by M/S Pawan Kumar Gupta, Khunti which is attached for your Kind perusal.

The proposal may be placed before the Chairman, DLSA, Khunti for the payment of bills of aforesaid firms M/S Bhushan Sales, Ranchi and M/S Pawan Kumar Gupta, Khunti from Office Expense Head of PLA, Khunti available in Treasury, Khunti under the DDO/ Registrar, Civil Court, Khunti.

A. Bhawdas
9.4.2018

Assistant

DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir,

Perused the note of Assistant, DLSA, Khunti, Furniture and Stationary items of DLSA Office have been purchased.

Bill No./ Invoice No. – 0084 dated 26.02.2018 of Rs. 93,067.78/- have been submitted by M/S Bhushan Sales, Ranchi and Bill No./ Invoice No. – 2562 dated 30.01.2018 of Rs. 12,568/- have been submitted by M/S Pawan Kumar Gupta, Khunti which is attached for your Kind perusal. At present about Rs. 1,00,000/- is received in Office Expense Head of DLSA, Khunti.

If your kind self approves the payment of bills of Rs. 1,05,635/- may be cleared from Office Expense Head of PLA, Khunti available in Treasury, Khunti under the DDO/ Registrar, Civil Court, Khunti as per the detail Given above.

[Signature]
Secretary
DLSA, Khunti

9/4/18

yes
[Signature]
9/4

MK
10/4/18

19.05

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Office of District Legal Services Authority, Khunti

The Secretary, DLSA, Khunti

Sir

As per the approval of your kind self on 18.01.2018 and as per the minutes of purchase committee dated 23.12.2017 the articles required in DLSA office i.e. Furniture and Stationary items of DLSA Office have been purchased.

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The proposal may be placed before the Chairman, DLSA, Khunti for the payment of bills of aforesaid firms M/S Bhushan Sales, Ranchi and M/S Pawan Kumar Gupta, Khunti from Office Expense Head of PLA, Khunti available in Treasury, Khunti under the DDO/ Registrar, Civil Court, Khunti.

A. B. ...
3.4.2018
Assistant

DLSA, Khunti

The Principal District Judge - cum -
Chairman, DLSA, Khunti

Sir,

Perused the note of Assistant, DLSA, Khunti, Furniture and Stationary items of DLSA Office have been purchased.

Bill No./ Invoice No. - 0084 dated 26.02.2018 of Rs. 93,067.78/- have been submitted by M/S Bhushan Sales, Ranchi and Bill No./ Invoice No. - 2562 dated 30.01.2018 of Rs. 12,568/- have been submitted by M/S Pawan Kumar Gupta, Khunti which is attached for your Kind perusal. At present about Rs. 1,00,000/- is received in Office Expense Head of DLSA, Khunti.

If your kind self approves the payment of bills of Rs. 1,05,635/- .may be cleared from Office Expense Head of PLA, Khunti available in Treasury, Khunti under the DDO/ Registrar, Civil Court, Khunti as per the detail Given above.

yes
[Signature]
9/4

[Signature]
Secretary
DLSA, Khunti
9/4/18

[Signature]
10/4/18

Office of District Legal Services Authority, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir,

Perused the note of Assistant, DLSA, Khunti. The total expenses occurred in organizing Programme for “**Legal Services Empowerment Camp for the Tribal Persons**” on 28.03.2018 under the DLSA, khunti is amounts to Rs. 59,519/-. The bills are attached for your kind perusal.

If your kind self approves, the payment of all above bills may be cleared through cheque as per aforesaid list from NALSA Fund in the light of Ref. No. JHALSA /407 dated 16.02.2018.

Yes
[Signature]
9/4/18

[Signature]
Secretary
DLSA, Khunti

9/4/18

Office of District Legal Services Authority, Khunti

The Secretary, DLSA, Khunti

Sir
As per order dated 16.03.2018 of the Ld. Chairman, DLSA, Khunti, following expenditures have been occurred in programme for "Legal Services Empowerment Camp for the tribal persons" on 28.03.2018 under the DLSA, khunti.

The detail of expenditure in the aforesaid programme along with bill No. is as follows: -

Sl. No.	Items	Bill / Voucher/ invoice No./Dated	Amount	Name of Firm	Amount to be credited in account of
1	Back Drop & Welcome Board	Bill No. 1978 dated 28.03.2018	3870=00	Print Masters, Khunti	M/S Print Masters
2	Tea & Biscuit in the meeting on 21 and 22 March 2018	Bill No. 605 dated 21.03.2018 and Bill No. 606 dated 22.03.2018	390=00	Priyanka Hotal	Mukesh Mishra
3	Dabh Cold Drink	Bill No. 150 dated 28.03.2018	849/-	Priyanka Hotal	Mukesh Mishra
4	Folder/Stationary for Dias Dignitaries	Bill No. 1536 Dated 19.03.2018	330=00	Pustak Bhandar, Khunti	M/S Pustak Bhandar
5	Photography and Videography	Bill Dated 31.03.2018	2000=00	Mukesh Patel, Khunti	Mukesh Patel (Proprietor)
6	Dias Preparation, Welcome Door, Carpeting, Decoration & Sound System	Bill No. 679 Dated 28.03.2018	35,000/-	Gurukul Agency, Khunti	Lalan Kumar Jaiswal (Proprietor)
7	Lunch (Dal Bhat Yojna)	Bill Dated 28.03.2018	8000/-	Mahila Mandal, Gutjora, Khunti	Sushma Devi
8	Sweets for Guests	Bill No. 034965 dated 28.03.2018	1420=00	Uday Misthan Bhandar, Ranchi	Cash Payment to be made to Uday Misthan by withdrawing amount through Treasury Messenger, Khunti Deopal Singh,
9	Fruits for Guests	Bill Dated 28.03.2018	420=00	M/S Das Fruits Shoppe, Ranchi	Cash Payment to be made to Das Fruit by withdrawing amount through Treasury Messenger, Khunti Deopal Singh,
10	Memento for Hon'ble Guests	Bill No. 4538 dated 27.03.2018	5400=00	Blossom, Ranchi	JRC Blossom
11	Book -Bouquet for Hon'ble Guests	Invoice No. BZ(R)/CR/17-18/6323 Dated 27.03.2018	1840=00	Book Zone, Ranchi	M/S Book Zone
Total			59,519=00		

The total expenses occurred for organizing aforesaid programme on 28th March 2018 is amounts to Rs. 59,519/-. The proposal may be placed before the Principal District Judge-cum-Chairman, DLSA, Khunti for the payment of Rs. 59,519/- from NALSA Fund.

A. Bhardwaj
9-4-2018
Assistant
DLSA, Khunti